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REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI NAWAL KISHORE (Uttar Pradesh): Sir, I beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee (1973-74):

- 1. Hundred and Thirteenth Report on action taken by Government on the recommendations of the Committee contained in their 94th Report (Fifth Lok Sabha) relating to the Ministry of Finance.
- 2. Hundred and Thirty-second Report on action taken by Government on the recommendations of the Committee contained in their 93rd Report (Fifth Lok Sabha) on Audit Reports on the Accounts of Khadi and Village Industries Commission for the years 1964-65 to 1970-71.
- 3. Hundred and Thirty-third Report on the Report of the Comptroller and Auditor General of India for the year 1971-72. Union Government (Civil) relating to the Ministries of Finance, Home Affairs and Cabinet Secretariat (Department of Personnel).

REPORTS OF THE COMMITTEE ON PI BLIC UNDERTAKINGS

SHRIMATI PURABI MUKHOPADHY-AY (West Bengal): Sir, I beg to lay on the Table a copy each of the following Reports of the Committee on Public Under-lakings (1973-74):

- 1. Fifty-fifth Report on Hindustan Photo Films Manufacturing Company Limited.
- 2. Fifty-sixth Report on Indian Drugs and Pharmaceuticals Limited.
- 3. Minutes of the sittings of the Committer on Public Undertakings relating to action taken by Government on Reports of the Committee on Public Undertakings.

4. Minutes of the sittings of the Committee on Public Undertakings relating to Procedure and Miscellaneous Matters.

to a matter of Urgent Public

Importance

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE DISTURBED AREAS (SPECIAL COURTS) BILL, 1972

SHRI SIKANDER ALI WAJD (Maharashtra): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported smuggling of Uranium to **Pakistan and China**

SHRI HARSH DEO MALAVIYA (Uttai Pradesh): Sir, I beg to call the attention of the Minister of Atomic Energy to the reported smuggling of uranium from Jaduguda complex, near Jamshedpur, to Pakistan and China.

[Mr. Chairman in the Chair]

THE MINISTER OF IRRIGATION AND POWER WHO WILL ALSO ASSIST THE PRIME MINISTER IN LIAMENTARY WORK RELATING TO THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. C. PANT): Sir. as Honourable Members are aware, the Uranium Corporation of India Limited, a Public Sector Undertaking under the Department of Atomic Energy, is engaged in the mining of uranium ore and processing the ore into the uranium concentrate for the nuclear programme of the country. The mines are situated at Induguda in the Singhbhum District of Bihar.